

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b) The Agricultural Marketing Adviser visited Orissa (Cuttack) on 3rd November, 1955 to consult the Director, Central Rice Research Institute, Cuttack about the classification of rice in broad commercial groups but not for any scheme of grading. He did not also hold any consultations on grading either with traders or with Government Officials.

UNEMPLOYED PERSONS

916. Shri Boovaraghasamy: Will the Minister of Labour be pleased to state the number of people qualified above S.S.L.C., in S.S.L.C., below the standard of S.S.L.C. and uneducated registered with the Employment Exchange at Tiruchirapalli during 1955-56?

The Minister of Labour (Shri Khandubhai Desai): The number of registrations effected by Employment Exchange, Tiruchirapalli during 1955-56* in respect of applicants who had passed matriculation or a higher examination and all others, is given below:

Category	Number registered
(i) Above S. S. L. C./Matriculation	369
(ii) Matriculation/S.S.L.C.	2,415
(iii) Below Matriculation/S.S.L.C. and uneducated†	5,747
TOTAL	8,531

WOMEN PORTERS

917. Shri Boovaraghasamy: Will the Minister of Railways be pleased to state:

(a) the number and names of Railway Stations where women porters are employed; and

(b) the total number of such porters employed in each station?

*Covers the period April to December, 1955.

†Information in respect of applicants holding qualifications of a standard below Matriculation/S.S.L.C. and the uneducated is not separately available

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b) A Statement is attached [See Appendix VIII, annexure No. 20.]

NEW RAILWAY LINES IN THE SOUTH

918. Shri Boovaraghasamy: Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 1146 on the 28th April, 1955 and state:

(a) whether any further representations were received regarding the construction of a new railway line connecting Needamangalam and Virudhachalam via Kumbakonam, T. Palur, Jayankandam and Andimadam in the Southern Railway; and

(b) if so, when they were received and from whom?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes, Sir.

(b) In June 1955 a representation was received from the City Merchants' Association for a line from Needamangalam to Virudhachalam via Kumbakonam. This has been noted for consideration in future but in view of the stringency of funds for construction of new lines it appears that it will not be possible to take up the construction of this line during the Second Five Year Plan Period.

UNSERVICEABLE WAGONS

919. Shri Ramananda Das: Will the Minister of Railways be pleased to state:

(a) the total number of old and useless wagons lying unutilised throughout the country;

(b) the reasons for not either utilising these wagons or their material in other work or to sell them to the intending purchasers; and

(c) the number of wagons used as dwelling quarters for the low paid railway employees?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) to (c) A statement giving the information is attached. [See Appendix VIII, annexure No. 21.]

FLAG STATION AT KALYANPUR

920. Shri B. N. Kureel: Will the Minister of Railways be pleased to state:

(a) whether Government have decided to open a flag station at Kalyanpur between Unchahar and Lachhmanpur Railway stations in District Rai Bareli (U. P.); and

(b) if so, when the work is expected to be started?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes.

(b) It is not possible to indicate the date when the work will commence, as this depends on the acquisition of land which is in hand.

DALMAU-DARYAPUR LINE

921. Shri B. N. Kureel: Will the Minister of Railways be pleased to state:

(a) whether Government have decided to reopen the Railway line from Dalmau to Daryapur *via* Unerni which was suspended during the last War; and

(b) if so, when the work is expected to be started?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Not yet, Sir.

(b) Does not arise.

TRUNK LINE

**922. { Thakur Jugal Kishore Sinha :
Shri Gidwani :**

Will the Minister of Communications be pleased to lay on the Table of the Lok Sabha a statement showing:

(a) the number of times the trunk line between Patna and Delhi went out of order in 1955 and their duration;

(b) the steps that have been taken to minimise the frequencies of such interruptions; and

(c) with what results?

The Minister in the Ministry of Communications (Shri Raj Bahadur):

(a) In the year 1955, the Patna-Delhi trunk circuit was out of order on 266 occasions. The average duration of an interruption was 2:00 hrs. not taking into account the general breakdown of lines totalling 100 hours.

(b) Most of the interruptions were caused by copper wire thefts in Sections Patna-Banaras and Banaras-Lucknow and consequent disturbances to lines due to repair work. Close liaison is maintained with the Police and certain other measures are being adopted to discourage the thefts.

(c) The additional measures referred are in the process of introduction and the results are awaited.

ANDAMAN ISLANDS

923. Dr. Rama Rao: Will the Minister of Food and Agriculture be pleased to state:

(a) to whom the timber contract in the Andamans has been given.

(b) the terms of the contract;

(c) how much of royalty is in arrears as on 1st January, 1956;

(d) whether a saw mill and plywood factory have been established; and

(e) if not, the steps that have been taken to enforce the terms of agreement?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Messrs P. C. Ray & Co. (India) Ltd., 4, Lyons Range, Calcutta.

(b) The terms of the contract are contained in (i) a copy of the Agreement of Licence placed in the Library